

Name of the Corporate Debtor: FOUR CARE HOSPITAL PRIVATE LIMITED. Date of commencement of CIRP: 22.01.2024. List of Creditors as on: 24.04.2024 (Version 2)

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received			Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Standard Chartered Bank	07.02.2024	8,30,76,826.00	8,30,30,382.00	Secured	8,30,30,382.00	1,06,94,934.00	NA	58.81%	-	-	-	46,444.00	The claims are subject to further revision, on the basis of any information, documents received and as per the best knowledge of the IRP/RP
2	The Mogaveera Co-Operative Bank Limited	08.02.2024	5,83,59,496.85	5,81,60,404.35	Secured	5,81,60,404.35	5,81,60,404.35	NA	41.19%	-	-	-	1,99,092.50	The claims are subject to further revision, on the basis of any information, documents received and as per the best knowledge of the IRP/RP
	<b>TOTAL</b>		<b>14,14,36,322.85</b>	<b>14,11,90,786.35</b>		<b>14,11,90,786.35</b>	<b>6,88,55,338.35</b>		<b>100.00%</b>				<b>2,45,536.50</b>	

## SECURITY INTEREST

## STANDARD CHARTERED BANK

## MORTGAGED PROPERTIES:

Flat no.602, and 702 6th Floor and 7th Floor, Parshwa Kuni CHSL, Malvia Road Vile Parle East, Mumbai 400057 in the name of Mr. Babanna V. Sheregar and Dr. Satish Sheregar  
The guarantee was given by/b the following: Mrs. Pooirima Satish Sheregar, Mr. Babanna Venkatraman Sheregar, M/s Four Care Hospital Private Limited

Name of the Guarantors for ECLIGS facilities of Rs. 1,06,94,934

Mrs. Pooirima Satish Sheregar  
Mr. Babanna Venkatraman Sheregar  
Four Care Hospital Private Limited

## THE MOGAVEERA CO-OPERATIVE BANK LIMITED

Hypothecation of Plant &amp; Machinery, Furniture, Fixtures &amp; Equipments belonging to the company having Book Value of Rs. 165.01 lakhs as on 31.03.2019

## Existing Equitable Mortgage of Properties:

- i. Office No.1, Ground floor, Vishnukrupa CHS Ltd., Mahant Vile Parle (E), Mumbai - 400 057, in the name of Dr. Satish B Sheregar & Mr. Babanna B. Sheregar.  
ii. Office Premises No 101, Entire 1st floor, Vishnukrupa CHS Ltd., Mahant Road, Vile Parle (E), Mumbai- 400 057, in the name of Mr. Babanna B. Sheregar & Dr. Satish B. Sheregar.

Name of the Guarantors

1 Mr. Narendra C Panani

For Four Care Hospital Private Limited  
(Under CIRP)

  
Authorized Signatory  
IRP/RP

All Directors in their personal capacity as on 31.12.2019, namely, Mr. Satish Sheregar, Mrs. Pornima Sheregar, and, Mr. Babanna Sheregar

**Note:** The above claims admitted are subject to further revision in the amount of the claim admitted as soon as may be practicable, on knowledge of any additional information warranting such revision in accordance with Regulation 14 of the IBBI (Insolvency Resolution Process for Corporate Debtor) Regulation, 2016 ("CIRP Regulations"). also, the details and ownership of properties are as per the claim documents submitted by the respective financial creditors. These are under examination.

For Four Care Hospital Private Limited  
(Under CIRP)

  
Authorised Signatory  
IRP/RP